

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar/Jammu.

Notification
Jammu, 27th of March, 2020

SO 112 ; In SRO 128 dated 25th Feb., 2019 for the words and figures "31st March, 2020" wherever appearing in the notification, the words and figures "30th June, 2020" shall be substituted.

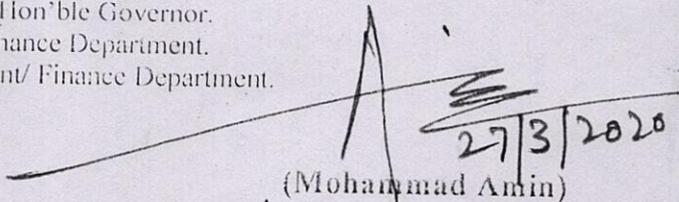
Sd/-

(Dr. Arun Kumar Mehta) IAS,
Financial Commissioner,
Finance Department.

Dated: 27 - 03 - 2020

No. ET/Estu/77/2017
Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. LD Advocate General, J&K, Jammu.
3. Vice-Chairman & Director General, J&K Institute of Management, Public Administration and Rural Development.
4. Principal Secretary to Hon'ble Lt. Governor.
5. All Administrative Secretaries to Government, _____.
6. Principal Resident Commissioner, J&K, 5-Prithvi Raj Road, New Delhi.
7. Chief Electoral Officer, J&K, Jammu.
8. Principal Accountant General, J&K, Jammu.
9. Divisional Commissioner, Kashmir/Jammu.
10. Registrar General, J&K High Court, Jammu.
11. Excise Commissioner, J&K.
12. Commissioner State Taxes, J&K.
13. All District Development Commissioners.
14. Director Information, J&K, Jammu. He is requested to kindly publish the above Excise Policy 2020-21 in the leading dailies of J&K for information of the general public.
15. Secretary to Government, Department of Law, Justice and PA.
16. Secretary, Legislative Assembly.
17. Secretary, J&K, Public Service Commission.
18. Private Secretary to the Chief Secretary (UTJK).
19. Private Secretaries to the all Advisors to the Hon'ble Governor.
20. Pvt. Secretary to Financial Commissioner, Finance Department.
21. in-charge Website, General Admn. Department/ Finance Department.
22. Stock file


(Mohammad Amin)
Under Secretary to Government
Finance Department